

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1113
TO BE ANSWERED ON 18.09.2020

Climate Change Fund

1113. SHRI RAJESHBHAI CHUDASAMA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of India's contribution/participation in the Green Climate Fund set up under United Nations Framework Convention on Climate Change (UNFCCC), which was introduced to tackle global climate change;
- (b) whether the Government has any proposal to introduce a Climate Change Fund within India as well as implementation of various schemes/strategies to check climate change; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) The Ministry of Environment, Forest and Climate Change is the Nationally Designated Authority for Green Climate Fund. The United Nations Framework Convention on Climate Change and the Paris Agreement mandates developed countries to provide financial support to developing countries for mitigation and adaptation climate action.

(b) and (c) India's action on climate change is guided by the National Action Plan on Climate Change, which is operationalized through eight missions each having its own budget and action plan. Hence, a separate fund for climate action has not been found to be necessary.
